

programmes in jute sectors.

- (3) Issue of reservation order for mandatory use of jute goods in certain specific sectors like food, grains, cement, fertilizers and sugar.
- (4) Launching of Internal Market Assistance (IMA) and External market Assistance (EMA) Schemes to provide subsidy on various diversified jute products for three years at the rate of 12%, 10% and 8% respectively on domestic sales and at the rate of 10% on exports.
- (5) Permission for duty-free imports of certain machinery items of improved technology up-to 31.12.90.
- (6) Grant of CCS at the rate of 12% on export of almost all jute products to both manufacturer and merchant exporters.
- (7) procurement of jute bags for packing food-grains on a cost-plus pricing formula as distinct from market price.
- (8) Sharing of entire losses by JMDC and STC on export of jute goods against global tenders for hessian and sacking at discount prices.
- (9) Exemption from payment of Excise Duty in respect of a number of diversified jute products as per Union Budget Proposals for 1990-91 encouraging product diversification by Jute Industry.
- (10) Extension of Full Fibre Flexibility to jute industry for utilisation of all

fibres (Cotton, synthetic and wool) and yarn made of these fibres for manufacture of diversified jute products.

Land for Cremation in Tilak Vihar

254. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal from Delhi Administration to allot land for cremation in or near Tilak Vihar;

(b) if so, the details thereof; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) A cremation ground is already functioning close to Tilak Vihar.

[Translation]

Employees In Handloom Export Corporation

255. SHRI CHHAVIRAM ARGAL: Will the Minister of TEXTILES be pleased to state:

(a) the number of officers and employees in the Handicrafts and Handloom Exports Corporation;

(b) the number of persons belonging to Scheduled Castes/Tribes in each category of officers and employees;

(c) whether there is any backlog in the vacancies reserved for SCs/STs; and

(d) if so, the steps taken to clear the backlog of reserved vacancies?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The number of officers and employees in Handicrafts and Handlooms Export Corporation Ltd as on 1.8.90 was as under:-

Officers		140
Employees		297
(b) Officers	14SC	1ST
Staff	39 SC	8 ST

(c) Yes. There is a backlog of 4SC and 2ST in the staff cadre as on 1.8.90.

(d) Available vacancies have already been notified to the Employment Exchange and also advertised.

[English]

New Sugar Mills in Gujarat

256. SHRI BALVANT MANVAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up or issue Letter of Intent/Industrial Licence for setting up sugar mills in Gujarat, if so, the details thereof;

(b) the number of sugar factories projects from Gujarat pending with Union Government for clearance; and

(c) the steps Government have taken to clear such licences and by when?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). As

on 31.7.90, there were 2 applications received for establishment of new sugar factories in the State of Gujarat.

(c) The Central Government have announced guidelines for licensing of new and expansion of existing sugar factories during the 8th Five Year Plan vide Press Note dated 23.7.90. The aforesaid applications would now be processed in accordance with these guidelines.

Evaluation Report on National Institute of Health and Family Welfare

257. SHRI INDRAJIT GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Institute of Health and Family Welfare in its evaluation report made various recommendations with regard to Central Government Health Scheme;

(b) if so, the details thereof;

(c) whether any of the suggestions have been implemented; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Unrecognised Medical Colleges

258. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the functioning of unrecognised medical colleges in the country;

(b) whether any enquiry has been made